

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2613

ANSWERED ON:26.08.2013

GREEN INDIA SCHEME

Kanubhai Patel Jayshreeben;Singh Shri Pradeep Kumar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any proposal from various State Government regarding implementation of 'Green Credit Scheme' in the States including Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action for getting approval of the Hon'ble Supreme Court of India in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) Yes, Sir. The Central Government has received the proposal by the name 'Green Credit Scheme' from the State Government of Gujarat. This proposal envisages advancing the obligatory compensatory afforestation in cases of diversion of forest land under the Forest (Conservation) Act, 1980. The proposal has been examined in the Ministry and requires approval of the Hon'ble Supreme Court of India. The State Government of Gujarat has been advised to approach the Hon'ble Supreme Court of India for obtaining further directions<sup>13</sup>